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fire, year-wise, company-wise and giving the results thereof;

- (d) what steps have been taken to reopen closed coal mines because of negligence by officers as pointed out by D.G.M.S.; and
- (e) whether Government propose to set up a high powered probe to find out the extent of unscientific and selective mining in ECL and BCCL after nationalisation at the cost of conservation and safety and if not, what are the reasons therefor?

TIH'E MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) Yes, Sir.

(b) to (e) The information is being collected and will li*» laid on the Table of the House

Health condition of Miners

2283. SHRI KALYAN ROY:

SHRI LADLI MOHAN NIGAM:

Will the Minister of ENERGY be pleased to state:

- (a) whether Government's attention has been drawn to news item in Statesman, Calcutta Edition dated March 2, 1981 captioned 'Average Health of Miners still poor'; if so, what are the details in this regard;
- (b) what is present number of ambulances, doctors, specialists and physicians in each coalmine from 1976 to 1981 and what is actual number required;
- (c) whether any survey was conducted by Rajendra Memorial Research Institute of Medical Sciences, Patna, with regard to prevailance of pneumoconiosis in various coalmines; if so, Whether CIL and other companies have made any investigation

into the causes if not, what are the reasons therefor;

- (d) what is the number of miners stricken with pneumoconiosis who were paid compensation since 1976, companywise; colliery-wise and year-wise; and
- (e) what is the number of coalmines that have installed gravimetric dust samplers to monitor concentration of dust as directed by D.G.M.S.?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) Yes, Sir.

(b) to (e) information is being ,, collected and will be laid on the Table of the House.

Employment for the persons who lost their land for coalmining

2284. SHRI KALYAN ROY:

SHRI LADLI MOHAN NIGAM:

Will the Minister of ENERGY be pleased to state:

- (a) the practice and policy followed by ECL, BCCL, CCL and WCL in pro-, viding jobs to families of landlosers and the number of persons who lost their land and have been provided with jobs during 1976 to 1981; company-wise, year-wise, and category-wise;
- (b) whether Government's attention has been drawn to statement of Chief Minister of Bihar that ail land-losers will be provided with employment; if so, what are the details in this regard and what action Government have taken in this direction;
- (c) whether uniform policy for providing jobs to landlosers is being followed by coal companies; if so, what are the details thereoi and if not, what are the reasons therefor;